## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 91/(MAH)/2017 M.A. No. 321/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra International Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 213, 241(1), 169(2) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## <u>ORDER</u>

## MA 321/2017 in CP No. 91/213, 241(1), 169(2)/NCLT/MB/MAH/2017

None present.

In the interest of justice, list his matter on 16.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)